

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: IND-BARATH THERMAL POWER LIMITED Date of Commencement of Liquidation: 10-04-2023; List of Stakeholders as on Date: 27-06-2023; Name of IP: Mr. Deepak Maini; Process Number: 1; Last 5 digit of registration number: 11149

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	12	24425767110.03	12	24409088340.11	0	1497233.00	15181536.92	Annexure 3
4	Unsecured financial creditors	3	1592591839.16	1	1450524012.00		141942827.16	125000.00	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	1986410.00	1	1986410.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	17	2400581738.61	16	1428667923.93	0	274260951.00	697652863.69	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		33	28420927097.8	30	27290266686.04	0	417701011.15999 997	712959400.61	